

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI  
(PRINCIPAL BENCH)**

Original Application No. 225 of 2022

with

I.A No. 596/2023 and I.A No.815 of 2023

**In the matter of**

Nitin Dhiman

..... Applicant

V/s

State of Punjab and Others

..... Respondent

Report of the Joint Committee in compliance of order dated 04.01.2024.

**RESPECTFULLY SHOWETH**

- 1) That the subject cited case is pending for adjudication before the Hon'ble National Green Tribunal. The Hon'ble National Green Tribunal was pleased to pass an order dated 04.01.2024 thereby constituting a joint committee comprising of the representatives of MOEF&CC, CPCB, PSPCB, and Experts nominated by the Principal Secretaries, Science, Technology and Environment and Water Resources, Departments of the Government of Punjab to carry out study examine the aspects of utilization of treated effluent discharged by CETPs and STPS for irrigation and modalities of connecting the same to irrigation canals and channels instead of rivers. The committee was asked to submit report by 31.01.2024. The relevant extract of paragraph 17 of the order dated 04.01.2024, in this regard is reproduced below for kind perusal and reference.

17. "In these facts and circumstances of the case, we consider it appropriate to constitute a committee comprising of the representatives of MOEF&CC, CPCB, PSPCB, and Experts nominated by the Principal Secretaries, Science, Technology and Environment and Water Resources, Departments of the Government of Punjab to carry out study examine the aspects of utilization of treated effluent discharged by CETPs and STPS for irrigation and modalities of connecting the same to irrigation canals and channels instead of rivers. The committee may co-opt any expert, constitute any sub-committee, undertake such visits and join/hear affected persons/NGOs as considered necessary and shall make its recommendations on or before 31.01.2024. The PSPCB shall be the nodal agency for coordination and compliance and shall bear all the expenses incurred by the Joint Committee in respect of the above said study."

2) That it is relevant to mention here that vide the said order dated 04.01.2024, the Hon'ble Tribunal was pleased to direct the Punjab Pollution Control Board to take samples from Buddha Nallah at different locations in District Ludhiana and get the same analyzed for sewage and industrial effluent parameters. In this regard, the relevant extract of paragraph 18 of the order dated 04.01.2024 is reproduced below for kind perusal and reference.

18. As per report submitted by the PSPCB, all CETPs are discharging their treated effluent into Buddha Nallah leading to River Sutlej. The PSPCB is directed to take samples from Buddha Nallah at different locations in the district Ludhiana and get the same analyzed for quality with respect to all parameters prescribed for treatment of sewage/industrial effluents and file its report regarding the same one week before the date of hearing fixed hereinafter.

3) That in compliance to order dated 04.01.2024, a Joint Committee of representatives of Ministry of Environment, Forest and Climate Change, Central

Pollution Control Board, Punjab Pollution Control Board, Department of Water Resources and two experts from Punjab Agricultural University was constituted in consultation with the Government of Punjab, Department of Science, Technology and Environment. A meeting of the members of the said Joint Committee was convened by the Environmental Engineer, Punjab Pollution Control Board, Regional Office-3, Ludhiana on 24.1.2024 in the committee room of the Punjab Pollution Control Board, Head Office at Patiala vide letter no. R.O/LDH-1/153-158 dated 23.1.2024. A copy of letter dated 23.1.2024 is enclosed herewith as **Annexure-A**.

- 4) That the meeting of the members of the Joint Committee was held on 24.1.2024 through hybrid mode and the matter was deliberated in detail. All the members of the Joint Committee decided to approach the Hon'ble National Green Tribunal for grant of four-month time to prepare the report. The minutes of the meeting held on 24.01.2024 are enclosed herewith as **Annexure-B**.
- 5) That the case was further listed for hearing on 01.02.2024 and the Hon'ble Tribunal while granting time has directed the Joint Committee to expedite the process for filing of report in terms of order dated 04.01.2024 once the sample analysis report is collected.
- 6) That it is pertinent to mention here that the applicant has filed I.A. No. 76/2024 seeking modification of order dated 04.01.2024 passed by the Hon'ble Tribunal in the present case to the limited extent that the applicant be associated with the committee constituted by this Tribunal. The application was disposed of vide order dated 19.02.2024 with the observation that no modification of order dated 04.01.2024 is called for. The applicant may submit his suggestions to the Joint Committee and the Joint Committee may associate the applicant, if considered appropriate by it. The Joint Committee however did not consider necessary to associate the applicant.
- 7) That the experts from the Department of Agriculture and Farmers Welfare, Punjab and the Department of Soil and Water Conservation, Punjab were made members of the Joint Committee. 2<sup>nd</sup> meeting of the members of the said Joint Committee was convened by the Environmental Engineer, Punjab Pollution

7a

Control Board, Regional Office-3, Ludhiana on 18.03.2024 at the Conference Hall of the Punjab Pollution Control Board, Chief Office at Ludhiana vide letter no. 531-37 dated 13.03.2024. A copy of letter dated 13.03.2024 is enclosed herewith as **Annexure-C**.

8) That the physical meeting of the members of the Joint Committee was held on 18.03.2024, wherein the following members participated

- a) Dr. D.M Selvan, Additional Director, MOEF&CC
- b) Er. Paramjeet Singh (Special Invitee), Senior Environmental Engineer, Punjab Pollution Control Board.
- c) Er. Aashutosh Kumar, Superintendent Engineer, Department of Water Resources, Punjab
- d) Sh. Jagdish Meena, Scientist-D, Central Pollution Control Board
- e) Dr. Dhanwinder Singh, HOD, Department of Soil Science, Punjab Agriculture University, Ludhiana.
- f) Sh. Rakesh Sharda, Principal Scientist, Punjab Agriculture University, Ludhiana.
- g) Er. Gurmit Singh, Environmental Engineer, Punjab Pollution Control Board.
- h) Sh. Jaswinder Singh, Agriculture, Department of Agriculture and Farmers Welfare, Ludhiana.
- i) Sh. Harwinder Singh, Sub Divisional Soil Conservation Officer, Department of Soil and Water Conservation, Ludhiana.

9) That the Environmental Engineer, Punjab Pollution Control Board has apprised the Joint Committee members about the analysis results of the samples collected from various locations of the Buddha Nallah as well as analysis results of last six months of all CETPs and STPs. To verify the physical condition at site, the Joint Committee also visited the Buddha Nallah from its start point near village Koom kalan, District Ludhiana upto the end of the Municipal Limits of Ludhiana. Observations of the Joint Committee are summarized herein below:

- A) As per analysis results of the samples collected from various important locations of the Buddha Nallah, concentration of various parameters is high and dilution of Buddha Nallah is required before using it for irrigation.
- B) Buddha Nallah falls into river Sutlej at village Walipur Kalan of District Ludhiana and afterwards at village Harike

Headwork's it confluences with River Beas. From Harike Headworks two canals namely Rajasthan Feeder and Sirhind Feeder offtakes and ultimately water of Buddha Nallah is used for irrigation after heavy dilution with water released from dams as per demand of beneficiary States.

- C) During visit to Buddha Nallah, it was observed that upstream to the 40 MLD CETP outlet into Buddha Nallah, mainly dairy waste is discharged into Buddha Nallah and Bio-remediation of Buddha Nallah can be done upstream to 40 MLD CETP outlet so as to further improve the Water quality of Buddha Nallah.
- D) During visit, it was observed that some outlets of domestic waste water of the city still exist there from which untreated domestic waste water is discharged into Buddha Nallah.
- E) Outlets of all three CETPs and outlet of STP of capacity 225 MLD Jamalpur falls in thickly populated area and outlets of 03 STPs of Balloke falls in semi-urban area which is under rapid urbanization and no agriculture land is available along the banks of Buddha Nallah in these areas.

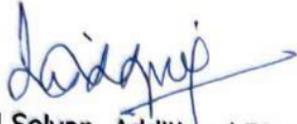
The minutes of the meeting held on 24.01.2024 is enclosed herewith as **Annexure-D**. Analysis results of the water samples collected from various locations of the Buddha Nallah by Punjab Pollution Control Board are enclosed herewith as **Annexure-E**.

- 37
- 10) That in view of the analysis result of water samples collected from various locations of the Buddha Nallah by Punjab Pollution Control Board and also considering the other factors which have been recorded in the minutes of the second meeting of Joint Committee held on 18.03.2024, the Joint Committee members give the following recommendations:

"From the analysis reports of effluent samples collected from various important locations of Buddha Nallah and looking into the present scenario, the Joint Committee arrived at the conclusion that water of Buddha Nallah does not seems to

be fit for irrigation purposes till water of all outlets falling into Buddha Nallah will be treated."

- 11) That the joint committee hereby submit the report in compliance to order dated 04.01.2024 for consideration and appropriate orders of the Hon'ble National Green Tribunal.



Dr. D.M Selvan, Additional Director,  
MOEF&CC



Er. Aashutosh Kumar, Superintendent  
Engineer, Department of Water  
Resources, Punjab



Sh. Jagdish Meena, Scientist-D,  
Central Pollution Control Board



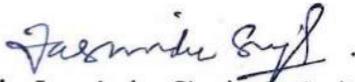
Dr. Dhanwinder Singh, HOD,  
Department of Soil Science, Punjab  
Agriculture University, Ludhiana



Sh. Rakesh Sharda, Principal  
Scientist, Punjab Agriculture  
University, Ludhiana



Er. Gurmit Singh, Environmental  
Engineer, Punjab Pollution Control  
Board.



Sh. Jaswinder Singh, Agriculture,  
Department of Agriculture and  
Farmers Welfare, Ludhiana



Sh. Harwinder Singh, Sub Divisional  
Soil Conservation Officer, Department  
of Soil and Water Conservation,  
Ludhiana.

Annexure-A



# Punjab Pollution Control Board

Regional Office-I

E-648-B, 3<sup>rd</sup> Floor, Phase-5, Focal Point, Ludhiana

Tel. 0161-4678789

No./ R.O/LDH-I/153-158 Through Email Only

Date 23.1.24

To

1. Dr. K.M.Selvan ,  
Addl. Director, Scientist E.  
Ministry of Environment Forests (Central),  
Northern Regional Office, Bays No. 24-25,  
Sector-31 A, Chandigarh.  
Mob No. 8610032753  
E-mail- km.selvan@gov.in
2. Sh. Jagdish Meena, Scientist D.  
Central Pollution Control Board,  
Regional Directorate,  
BSNL Telephone Exchange, 2nd Floor,  
Sector-49, Chandigarh.  
Mob No. 9653057789  
E-mail- gurnamsingh.cpcb@nic.in
3. Dr. Dhanwinder Singh,  
Head of Department, Department of Soil Science,  
Punjab Agricultural University,  
Ludhiana.  
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4. Dr. Rakesh Sharda,  
Principal Scientist, Department of Soil & Water Engineering,  
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Ludhiana.  
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5. Sh. Ashutosh Kumar,  
Superintending Engineer,  
Department of Water Resources,  
Ludhiana.  
Mob No. 9814814121  
E-mail- xensidhwancanal@gmail.com
6. Sh. Gurmeet Singh,  
Environmental Engineer,  
Regional Office-3, PPCB,  
Ludhiana.  
Mob No. 9878942034  
E-mail- ppcb3@yahoo.com

Sub:- Compliance of the order dated 4.1.2024 passed by the Hon'ble NGT in O.A. no. 225/2022 titled as Nitin Dhiman Applicant v/s State of Punjab and Others.

Ref:- Hon'ble NGT Order dated 4.1.2024.

The Hon'ble NGT in the subject cited matter has passed the order dated 4.1.2024 and the operative part is reproduced as under:-

Annexure - A

17. In these facts and circumstances of the case, we consider it appropriate to constitute a committee comprising of the representatives of MOEF&CC, CPCB, PSPCB, and Experts nominated by the Principal Secretaries, Science, Technology and Environment and Water Resources, Departments of the Government of Punjab to carry out study examine the aspects of utilisation of treated effluent discharged by CETPs and STPs for irrigation and modalities of connecting the same to irrigation canals and channels instead of rivers. The committee may co-opt any expert, constitute any sub-committee, undertake such visits and join/hear affected persons/NGOs as considered necessary and shall make its recommendations on or before 31.01.2024. The PSPCB shall be the nodal agency for coordination and compliance and shall bear all the expenses incurred by the Joint Committee in respect of the above said study.

A committee comprising above said members has been constituted and a meeting has been fixed for 24.01.2024 at 04.00 pm at Committee Room, Head Office, Punjab Pollution Control Board, Vatavaran Bhawan, Nabha Road, Patiala.

It is therefore requested to make it convenient to attend the said meeting to take further necessary action in the matter.

*[Signature]*  
Environmental Engineer  
dated 23.1.24

Endst. no. 159-162

A copy of above is forwarded to the following for information, please.

1. The Chairman of the Board, Punjab Pollution Control Board, Patiala.
2. The Member Secretary, Punjab Pollution Control Board, Patiala.
3. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
4. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office-1, Ludhiana.

*[Signature]*  
Environmental Engineer  
dated 23.1.24

Endst. no. 163

A copy of above is forwarded to the Environmental Engineer, Regional Office-3, Ludhiana for conduct and overall coordination with the committee members being the Nodal Officer.

*[Signature]*  
Environmental Engineer  
dated 23.1.24

Endst. no. 164

A copy of above is forwarded to the Computer Section, Punjab Pollution Control, Board, Patiala to generate the link for the above said meeting.

*[Signature]*  
Environmental Engineer

Endst. no. 165

A copy of above is forwarded to the Care Taker, Punjab Pollution Control Board, Head Office Patiala to make necessary arrangements for convening the meeting through hybrid mood.

*[Signature]*  
Environmental Engineer



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PUNJAB POLLUTION CONTROL BOARD

No. 112/16  
To

Dated 27/01/24

1. Dr. K.M.Selvan,  
Addl. Director, Scientist E,  
Ministry of Environment Forest (Central),  
Northern Regional Office, Bays No. 24-25,  
Sector-31 A, Chandigarh.
2. Sh. Jagdish Meena, Scientist D,  
Central Pollution Control Board,  
Regional Directorate,  
BSNL Telephone Exchange, 2<sup>nd</sup> Floor,  
Sector-49, Chandigarh.
3. Dr. Dhanwinder Singh,  
Head of Department, Department of Soil Science,  
Punjab Agricultural University,  
Ludhiana
4. Dr. Rakesh Sharda,  
Principal Scientist, Department of Soil & Water Engineering,  
Punjab Agricultural University,  
Ludhiana
5. Sh. Ashutosh Kumar,  
Superintending Engineer,  
Water Resources Department,  
Ludhiana

**Sub: Minutes of 1<sup>st</sup> meeting of Joint Committee Constituted in compliance of order dated 04.01.2024 passed in O.A. No. 225/2022 titled as "Nitin Dhiman & Anr. V/s State of Punjab & Ors." held on 24.01.2024 (through hybrid mode).**

In regard to above, enclosed please find herewith minutes of 1<sup>st</sup> meeting of Joint Committee Constituted in compliance of order dated 04.01.2024 passed by Hon'ble NGT in O.A. No. 225/2022 held on 24.01.2024 at Head Office, Patiala of the Board for your kind information and further necessary action in the matter, please.

DA/As above.

27/01/2024  
Environmental Engineer  
R.O-3, (Nodal Officer)

Minutes of 1<sup>st</sup> meeting of Joint Committee Constituted in compliance of order dated 04.01.2024 passed in O.A. No. 225/2022 titled as "Nitin Dhiman & Anr. V/s State of Punjab & Ors." held on 24.01.2024 (through hybrid mode).

The following were present:

List of participants is attached herewith as Annexure-I

At the outset Er. Gurmit Singh, Environmental Engineer, Punjab Pollution Control Board, welcomed all the members of Joint Committee.

Thereafter, he apprised all committee members about orders dated 04.01.2024 passed by the Hon'ble NGT in O.A No. 225/2022 titled as Nitin Dhiman & Ors. Vs State of Punjab & Ors and mandate of the joint committee constituted in compliance to the said orders of the Hon'ble NGT. Operative part of the orders passed by the Hon'ble NGT is as under:

17. *In these facts and circumstances of the case, we consider it appropriate to constitute a committee comprising of the representatives of MOEF&CC, CPCB, PSPCB, and Experts nominated by the Principal Secretaries, Science, Technology and Environment and Water Resources, Departments of the Government of Punjab to carry out study examine the aspects of utilization of treated effluent discharged by CETPs and STPS for irrigation and modalities of connecting the same to irrigation canals and channels instead of rivers. The committee may co-opt any expert, constitute any sub-committee, undertake such visits and join/hear affected persons/NGOs as considered necessary and shall make its recommendations on or before 31.01.2024. The PSPCB shall be the nodal agency for coordination and compliance and shall bear all the expenses incurred by the Joint Committee in respect of the above said study.*

He further apprised to the committee that the Hon'ble NGT has given a time period to file the report of joint committee by 31<sup>st</sup> January, 2024 and next date of hearing is fixed on 01.02.2024. He further requested the Superintendent Engineer, Department of Water Resources to brief about the proposed project of their department regarding utilization of water of Buddha Darya for irrigation purposes.

Sh. Ashutosh Kumar, Superintendent Engineer, Water Resources Department, Punjab briefed about the project that their department has prepared a scheme worth Rs. 48.0 Crore for revival of lower Buddha Nallah so as to utilize the water flowing in it for irrigation purposes. He further informed that upper Buddha Nallah flows directly into River Sutlej, however, lower Buddha Nallah flows about 33 Km parallel to River Sutlej. The lower Buddha Nallah currently acting as drainage channel and carries the flow of catchment area of adjoining villages during the flood season. It is proposed that on completion of this project, the treated water which will be diverted in the lower

the vicinity. As the full supply level of Lower Buddha Nallah is lower than the NSL hence irrigation facilities will be provided by lifting water by use of lift pumps. Therefore, after completion of this proposed project, this lower Buddha Nallah act as drain for carrying rainy water and as canal for providing water for irrigation purposes by lifting the water from it.

Member Secretary, PPCB inquired that whether after revival of Lower Buddha Nallah, whether the remaining portion of upper Buddha Nallah will become dry or not.

SE, WRD informed that the Lower Buddha Nallah will be restored to capacity of 200 cusecs. It will cater the irrigation facilities to about 12000 acres CCA by lifting the water from it as per demand for irrigation and rest of water will discharge into the Jassowal drain. Any water above 200cs will flow in the remaining portion of upper Buddha Nallah.

Dr. Rakesh Sharda, Principal Scientist, PAU added that there may be some metal in the water flowing into Buddha Nallah and this may lead to contamination in the soil and if the water does not meet with the parameter prescribed for irrigation purpose then in that case the water will not be fit for irrigation and can affects the crops.

Dr. Dhanwinder Singh, HOD, Department of Soil, PAU endorsed the statement of Dr. Rakesh Sharda and added that water will not be fit for irrigation, if it contains metals and parameter EC & RSC beyond the prescribed limits for irrigation purposes. He further asked that it should also be ensured that the whole water flowing into Buddha Nallah should be treated and no untreated effluent is discharged into Buddha Nallah.

SE, WRD informed that at present, water flowing in Upper Buddha Nallah after out falling in river Sutlej is reaching Harike Head Work, where it mixes with fresh water of River Beas and gets diluted and thereafter it is being used for irrigation purposes in the state of Punjab & Rajasthan through Rajasthan Feeder and Ferozepur Feeder canals.

On enquiry SEE, PPCB informed that there are 03 CETPS and 06 STPs installed in Ludhiana for treatment of industrial effluent and domestic effluent respectively, which are achieving more or less the prescribed parameter and hence treated waste water can be used for irrigation purposes. However, there are some untapped points of domestic effluent in Ludhiana through which untreated domestic effluent is still discharged into Buddha Nallah. He further suggested that to deliberate the matter, the committee should take assistance of department of Soil & Water Conservation, Punjab.

Chief Environmental Engineer, PPCB, Ludhiana enquired about the demand period of water for irrigation.

SE, WRD informed that Water requirement is mainly during Kharif season for paddy crop and only to 4-5 intermittent watering is required during Rabbi Season.

Dr. Rakesh Sharda added that instead of spending large amount of Rs. 48.0 crore on the proposed project of water resources department,

alternatives for utilization of treated water of CETPs and STPs should be found separately. He also informed that he had visited Israel in past and observed that they have developed a well-maintained system for utilization of treated water of CETPs/STPs and in case, metals are detected in the treated effluent, the system automatically shut downs. He also suggested that treated water of only STPs should be used for irrigation purposes.

Sh. Jagdish Meena, Scientist D, CPCB suggested that possibility should be explored that treated water of CETPs should be reused by the member industries. He further added that there are so many parameters fixed for use of water for irrigation of crops and utilization of water for irrigation is not possible, hence, STP water can only be used for irrigation purposes also treated water from STPs can be used for non-portable purposes such as bus cleaning and railway cleaning, flushing through dual plumbing system, horticulture and irrigation.

Dr. Rakesh Sharda added that in case of mixed land area there are possibilities of availabilities of various pollutants in the water and hence cannot be used for irrigation purposes.

Dr. Dhanwinder Singh suggested that possibility for multiple uses of Buddha Nallah water should be explored.

Dr. K.M Selvan asked that filed visit is required to be carried out to check the actual on-site situation. He further suggested that in order to reach any conclusion in the matter, we must also study the analysis results of Buddha Nallah water/ CETP treated effluent/ STPs treated waste water samples collected in the past an expert from the department of Soil & Water Conservation, Punjab, and Agriculture department may also be made member of joint committee to explore the possibility for utilization of water of Buddha Nallah.

In the last, Member Secretary, PPCB endorsed the suggestion of Dr. K.M Selvan and also suggested that there are vast aspects, which are required to be studied before preparation of joint committee report which will take 3-4 months as it is complex issue. Hence, we must request the Hon'ble NGT to allow 4-month time to examine the issue and to prepare the report.

All members of the joint committee give their consent that Hon'ble NGT must be requested to allow 4-month time to prepare the report.

It was also decided in the meeting that analysis results of Buddha Nallah water/ CETP treated effluent/ STPs treated waste water samples collected in the past will be shared to all members of the joint committee and site visit will be carried out in the first week of February, 2024.

Meeting ended with vote of thanks to all the participants.

23/01/2024  
Environmental Engineer  
R.O-3, (Nodal Officer)  
Punjab Pollution Control Board

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## Annexure-B

## List of Participants

Sr. No	Name of the officer	Designation	Department	Mode of Appearance
1	Er. G.S. Maphia (Special Invitee)	Member Secretary	PPCB	Physical
2	Er. Pardeep Gupta (Special Invitee)	Chief Environmental Engineer	PPCB	Physical
3	Dr. K.M. Selvan	Additional Director	MOEF &CC	Through VC
4	Er. Paramjeet Singh (Special Invitee)	Senior Environmental Engineer	PPCB	Physical
5	Er. Aashutosh Kumar (Member)	Superintending Engineer	Department of Water Resources	Physical
6	Sh. Jagdish Meena (Member)	Scientist D	CPCB	Through VC
7	Dr. Dhanwinder Singh (Member)	HOD, Department of Soil Science	Punjab Agriculture University, Ludhiana	Through VC
8	Sh. Rakesh Sharda (Member)	Principal Scientist	Punjab Agriculture University, Ludhiana	Through VC
9	Er. Gurmit Singh (Member)	Environmental Engineer	PPCB	Physical



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PUNJAB POLLUTION CONTROL BOARD



Regional Office-III

Savitri Complex-I, (Dada Motors), 3<sup>rd</sup> Floor, Dholewal Chowk, G.T. Road, Ludhiana

ppcbro3@gmail.com

Ph No. 0161-25400150

No. 531-37

**Through email**

Date 13/03/2024

To

1. Dr. K.M. Selvan,  
Addl. Director, Scientist E,  
Ministry of Environment Forest (Central),  
Northern Regional Office, Bays No. 24-25,  
Sector-31 A, Chandigarh.
2. Sh. Jagdish Meena, Scientist D,  
Central Pollution Control Board,  
Regional Directorate,  
BSNL Telephone Exchange, 2<sup>nd</sup> Floor,  
Sector-49, Chandigarh.
3. Dr. Dhanwinder Singh,  
Head of Department, Department of Soil Science,  
Punjab Agricultural University, Ludhiana
4. Dr. Rakesh Sharda,  
Principal Scientist, Department of Soil & Water Engineering,  
Punjab Agricultural University, Ludhiana.
5. Sh. Ashutosh Kumar,  
Superintending Engineer,  
Department of Water Resources, Ludhiana.
6. Sh. Jaswinder Singh,  
Agriculture Officer,  
Department of Agriculture and Farmers Welfare, Ludhiana.
7. Sh. Harvinder Singh,  
Sub- Divisional Soil Conservation Officer, Samrala  
Department of Soil & Water Conservation, Ludhiana.

**Sub: 2<sup>nd</sup> meeting of Joint Committee Constituted in compliance of order dated 04.01.2024 passed in O.A. no. 225/2022 titled as "Nitin Dhiman & Anr. V/s State of Punjab & Ors." to be held on 18.03.2024.**

As per decisions of 1<sup>st</sup> meeting of the Joint Committee held on 24.01.2024 at Patiala, the site visit of Buddha Nallah is scheduled on 18.03.2024. All members of Joint Committee are requested to attend the meeting at Committee Room, Office of the Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana (E-648-B, Back Side CICU Office, Phase-5, Focal Point, Ludhiana) at 11:30 AM on 18.03.2024.

13/03  
Environmental Engineer,  
(Nodal Officer)

Endst. No.....

Date.....

A copy of above is forwarded to the Worthy Member Secretary, Punjab Pollution Control Board, Head Office, Patiala for information please.

sd/-  
Environmental Engineer,  
(Nodal Officer)



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PUNJAB POLLUTION CONTROL BOARD



Regional Office-III

Savitri Complex-1, (Dada Motors), 3<sup>rd</sup> Floor, Dholewal Chowk, G.T. Road, Ludhiana

ppcbro3@yahoo.com

Ph No. 0161-25400450

No 678-684  
To

Through email

Date 03/04/2024

1. Dr. K.M. Selvan,  
Addl. Director, Scientist E,  
Ministry of Environment Forest (Central),  
Northern Regional Office, Bays No. 24-25,  
Sector-31 A, Chandigarh.
2. Sh. Jagdish Meena, Scientist D,  
Central Pollution Control Board,  
Regional Directorate,  
BSNL Telephone Exchange, 2<sup>nd</sup> Floor,  
Sector-49, Chandigarh.
3. Dr. Dhanwinder Singh,  
Head of Department, Department of Soil Science,  
Punjab Agricultural University, Ludhiana
4. Dr. Rakesh Sharda,  
Principal Scientist, Department of Soil & Water Engineering,  
Punjab Agricultural University, Ludhiana.
5. Sh. Ashutosh Kumar,  
Superintending Engineer,  
Department of Water Resources, Ludhiana.
6. Sh. Jaswinder Singh,  
Agriculture Officer,  
Department of Agriculture and Farmers Welfare, Ludhiana.
7. Sh. Harvinder Singh,  
Sub- Divisional Soil Conservation Officer, Samrala  
Department of Soil & Water Conservation, Ludhiana.

**Sub: Minutes of 2<sup>nd</sup> meeting of Joint Committee Constituted in compliance of order dated 04.01.2024 passed in O.A. no. 225/2022 titled as "Nitin Dhiman & Anr. V/s State of Punjab & Ors." to be held on 18.03.2024.**

In regard to above, enclosed please find herewith minutes of 2<sup>nd</sup> meeting of the Joint Committee Constituted in compliance of order dated 04.01.2024 passed by Hon'ble NGT in O.A. No. 225/2022 held on 18.03.2024 at Conference Hall, Punjab Pollution Control Board, Chief Office, Ludhiana of the Board for your kind information and further necessary action in the matter, please.

*M*  
03/04  
Environmental Engineer,  
(Nodal Officer)

**Minutes of 2<sup>nd</sup> meeting of Joint Committee Constituted in compliance to order dated 04.01.2024 passed by the Hon'ble NGT in O.A. No. 225/2022 titled as "Nitin Dhiman & Anr. V/s State of Punjab & Ors." held on 18.03.2024 at Conference Hall, Punjab Pollution Control Board, Ludhiana.**

The following were present:

List of participants is attached herewith as Annexure-I

At the outset Er. Gurmit Singh, Environmental Engineer, Punjab Pollution Control Board, welcomed all the members of Joint Committee.

Thereafter, he apprised all committee members about orders dated 04.01.2024 passed by the Hon'ble NGT in O.A No. 225/2022 titled as Nitin Dhiman & Ors. Vs State of Punjab & Ors and mandated of the joint committee constituted in compliance to the said orders of the Hon'ble NGT. Operative part of the orders passed by the Hon'ble NGT is as under:

*17. In these facts and circumstances of the case, we consider it appropriate to constitute a committee comprising of the representatives of MOEF&CC, CPCB, PSPCB, and Experts nominated by the Principal Secretaries, Science, Technology and Environment and Water Resources, Departments of the Government of Punjab to carry out study examine the aspects of utilization of treated effluent discharged by CETPs and STPS for irrigation and modalities of connecting the same to irrigation canals and channels instead of rivers. The committee may co-opt any expert, constitute any sub-committee, undertake such visits and join/hear affected persons/NGOs as considered necessary and shall make its recommendations on or before 31.01.2024. The PSPCB shall be the nodal agency for coordination and compliance and shall bear all the expenses incurred by the Joint Committee in respect of the above said study.*

He also apprised that in compliance of the orders dated 04.01.2024, 1<sup>st</sup> meeting of the joint committee was held on 24.01.2024, wherein after-detailed deliberation of the matter, the joint committee decided as under:

1. An expert from the department of Soil & Water Conservation, Punjab, and Agriculture department may also be made member of joint committee to explore the possibility for utilization of water of Buddha Nallah.
2. Hon'ble NGT be requested to allow 4 months' time to examine the issue and to prepare the report.
3. Analysis results of Buddha Nallah water/ CETPs treated effluent and STPs treated waste water samples collected in the past will be shared to

all members of the joint committee and site visit will be carried out in the first week of February, 2024.

He further apprised that in compliance to orders dated 04.01.2024, the Punjab Pollution Control Board had submitted reply dated 30.01.2024 before the Hon'ble NGT stating that in compliance of the order dated 04.01.2024, PPCB has collected samples from various important locations of Buddha Nallah and requested for one month time for preparation of Status report with respect to observations of Amicus Curiae report, analysis of the results of the samples collected from Buddha Nallah, Status of industries and CETPs. In the said report, there was a further prayer for the grant of 04 months' time to the Joint Committee to file the report. The Hon'ble NGT vide order dated 01.02.2024 has directed as under:

*"We are of the view that once the sample analysis report are collected, the process for filing of report by Joint Committee can be expedited hence we direct that the report in terms of order dated 04.01.2024 be filed at least one week before the next date of hearing".*

*Next date of hearing is 23.04.2024.*

Further, in compliance of the decisions of the 1<sup>st</sup> meeting of the joint committee, the analysis results of samples collected from various important locations of Buddha Nallah, last 06 month's analysis results of all 03 CETPs and STPs were shared by Punjab Pollution Control Board with members of joint committee vide email dated 09.02.2024.

He further apprised that in compliance of the decisions taken during 1<sup>st</sup> meeting of the joint committee held on 24.01.2024, nominations for member experts from the Department of Soil & Water Conservation, Punjab, and Department of Agriculture and Farmers Welfare are received and the member experts are present in this meeting.

Dr. K.M. Selvan from MoEF suggested that we should identify the affected persons and those who are residing near the banks of Buddha Nallah to know the impact of Buddha Nallah on their daily life.

Dr. Sharda from PAU also suggested that before moving further in the matter, the source of every specific pollutant is required to be identified from Buddha Nallah. He also added that the treated effluent of CETPs and STPs can be utilized for foresting instead off irrigation of eatable crops to avoid threat of its effect on human beings; however, the utilization of treated water for the foresting should also be carried out after proper study regarding effects of effluent on plants.

Nodal Officer Mr Harvinder Singh Chatha of Soil and Water Conservation Department informed that the Department only uses properly treated water for irrigation after getting it tested from authorized laboratory and finding it fit for irrigation and thereby getting consent from farmers for

using water by laying underground pipes in their fields. In case of Buddha Nallah the water is not free from heavy metals and other contamination (as per various studies). It is inappropriate for irrigation because untreated wastewater decreases yield of crops and harm to soil health over time and not acceptable to farmers because of its color too as surveyed by Departmental officials in past. If it meets up all required parameters only then it can be used for demand based irrigation..

Er. Gurmit Singh, Environmental Engineer, Punjab Pollution Control Board, apprised the members about the geography of Buddha Nallah through a digital plan showing various outlets falling into Buddha Nallah as well as discharge of 200 cusec canal water from Sirhind Canal. He also explained about the nature of the pollutant/ effluent from each outlet i.e Dairy waste, Industrial waste, domestic waste water etc. He also added that Municipal Corporation Ludhiana had planned to construct 06 Intermediate Pumping Stations (IPS) to tap the various outlets falling directly into Buddha Nallah and to lift the effluent upto the nearest STPs for treatment. Out of these 06 IPS, 05 have already been completed and made operational and only 01 IPS near Gau Ghat disposal point is pending due to litigation issue of its land.

Team members discussed the analysis results of samples collected from Buddha Nallah and observed that the concentrations of various parameters is high and dilution of Buddha Nallah water is required before using it for irrigation.

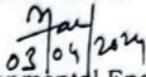
Er. Ashutosh Kumar, Superintendent Engineer, Department of Water Resources informed that the Buddha Nallah falls into river Sutlej at village Walipur Kalan of District Ludhiana and afterwards at Harike Headwork's it confluences with River Beas. From Harike Headwork's two canals namely Rajasthan Feeder and Sirhind Feeder offtakes and ultimately water of Buddha Nallah is used for irrigation after heavy dilution with water released from dams as per demand of beneficiary States.

Thereafter, joint committee decided to verify the physical situation on site and accordingly, thereafter the joint team visited Buddha Nallah starting from Koom Kalan and saw various outlets falling into it. During visit of Buddha Nallah, Dr. K.M. Selvan observed that upstream to outlet of 40 MLD CETP, mainly dairy waste is discharged into Buddha Nallah and bio-remediation of Buddha Nallah may be done upstream to 40 MLD CETP outlet so as to further improve the water quality of Buddha Nallah. He further suggested that downstream to Bhamian bridge flow pattern of Buddha Nallah is zig-zag and velocity of water in Buddha Nallah reduces in this stretch, hence, bio-remediation can be done in this stretch.

During visit of Buddha Nallah, the joint committee also observed that some outlets of domestic waste water of the city still exists there from which untreated domestic waste water is discharged into Buddha Nallah. Also, outlets of all three CETPs and outlets of 01 STP (225 MLD Jamalpur) fall in thickly populated urban area and outlets of 03 STPs located at Balloke falls in semi-urban area which is under rapid urbanization and no agriculture land is available along the banks of Buddha Nallah in these areas.

At the end of visit and study of the analysis reports of effluent samples collected from various important locations of Buddha Nallah and looking into present scenario, team arrived at the conclusion that water of Buddha Nallah does not seems to be fit for irrigation purposes till water of all outlets falling into Buddha Nallah will be treated.

Meeting ended with vote of thanks to all the participants.

  
08/04/2024  
Environmental Engineer  
R.O-3, (Nodal Officer)  
Punjab Pollution Control Board

## List of Participants

Sr. No	Name of the officer	Designation	Department	Mode of Appearance
1.	Dr. K.M Selvan	Additional Director	MOEF &CC	Through VC
2.	Er. Paramjeet Singh (Special Invitee)	Senior Environmental Engineer	PPCB	Physical
3.	Er. Aashutosh Kumar (Member)	Superintending Engineer	Department of Water Resources	Through VC
4.	Sh. Jagdish Meena (Member)	Scientist D	CPCB	Through VC
5.	Dr. Dhanwinder Singh (Member)	HOD, Department of Soil Science	Punjab Agriculture University, Ludhiana	Through VC
6.	Sh. Rakesh Sharda (Member)	Principal Scientist	Punjab Agriculture University, Ludhiana	Through VC
7.	Er. Gurmit Singh (Member)	Environmental Engineer	PPCB	Physical
8.	Sh. Jaswinder Singh	Agriculture Officer	Department of Agriculture and Farmers Welfare, Ludhiana	Physical
9.	Sh. Harvinder Singh,	Sub- Divisional Soil Conservation Officer	Department of Soil & Water Conservation, Ludhiana	Physical

File # 3



# Punjab Pollution Control Board

Zonal Laboratory,  
E-648-B, 2nd Floor, Phase-5, Focal Point, Ludhiana.  
Surface Water analysis Reports

E-mail: ifabppcbfdh@gmail.com

1.	Laboratory Sample no.	SW 343-351/Surface Water/ Zonal Lab/2023/January
2.	Name of Location :	Samples collected from various locations of Budha Nallah.
3.	Name of Sample Collecting Officer :	Er. Ikmandeep Singh, AEE.
4.	Designation of Officer Authorizing Test:	Regional Office-3, Ludhiana.
5.	Type of Sample :	Grab
6.	Date & Time of Sample Collection :	19.01.2024
7.	Date & Time of Sample Receipt in Lab.:	19.01.2024
8.	Description by Lab a) Point of Sample Collection : b) Remarks :	As Per Annexure

Analysis Results: As Per Annexure

23-1-24  
Junior Scientific Officer  
Zonal Lab, Ludhiana.

Ends. No. 141-43

Dated 23-01-2024

A copy of the above is forwarded to the following for information and necessary action please along with datasheet.

1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office-2, Ludhiana.
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office-3, Ludhiana.

Scientific Officer  
Zonal Lab, Ludhiana.

23/1/24

Noted

R.K

File

From Buddha Nallah received on 19.01.2024 (SW 343-353)

Sr. No.	Point of Sample Collection	DO mg/l	pH	TSS mg/l	TDS mg/l	FDS mg/l	COD mg/l	BOD mg/l	Oil & Grease mg/l	T.Coli (MPN/100 ml)	F.Coli (MPN/100 ml)	NO3 mg/l	Chloride mg/l	Sulphate mg/l	Fluoride mg/l
1.	Downstream Khasi Kalan Pully	6.9	7.4	25	184	137	9	1.5	2.4	1700	460	3.0	10	53	0.15
2.	Downstream Bhamian Pully	6.4	7.5	27	200	155	12	1.8	2.9	3400	1100	2.5	12	54	0.14
3.	Downstream Bhamian Pully & Upstream CETP Outlet, backside Bus Depot, Tajpur Road	6	7.4	42	201	158	39	6.5	2.9	7900	2200	2.7	13	58	0.14
4.	Downstream CETP Outlet & Upstream Outlet of STP Jamalpur	5.7	7.5	86	313	276	84	16	3.1	2100	840	3.4	52	69	0.1
5.	Downstream of STP Jamalpur Disposal	5.1	7.6	76	903	826	80	17	3.8	5400	940	4.5	313	151	0.1
6.	Downstream of Chand Cinema Disposal	BDL	7.7	264	994	895	183	48	6.8	3,30,000	92,000	3.0	338	152	0.1
7.	Downstream of STP Balloke disposal	BDL	7.5	596	1041	872	577	220	7.0	1,60,00,000	54,00,000	2.9	346	159	0.1
8.	Point Source Buddha Nallah at Walipur	BDL	7.6	376	922	792	490	165	8.6	24,00,000	4,90,000	2.7	276	142	0.1
9.	RTQWMS (Real Time Water Quality Monitoring Station) Budha Nallah at Jainpur	BDL	7.5	468	993	863	517	190	7.8	92,00,000	22,00,000	3.2	288	141	0.1

Note:

Sr. No.	Point of Sample Collection	Amm.N mg/l	Sulphide mg/l	Phenol mg/l	Phosphate mg/l	Na mg/l	K mg/l	Fe mg/l	Zn mg/l	Mn mg/l	T.Cr. mg/l	Cu mg/l	Ni mg/l	Cd mg/l	Pb mg/l
1.	Downstream Khasi Kalan Pully	BDL	BDL	BDL	0.31	10.8	4.5	0.68	BDL	BDL	BDL	BDL	BDL	BDL	BDL
2.	Downstream Bhamian Pully	BDL	BDL	BDL	0.54	10.3	4.3	0.81	BDL	0.16	BDL	BDL	BDL	BDL	BDL
3.	Downstream Bhamian Pully & Upstream CETP Outlet, backside Bus Depot, Tajpur Road	BDL	BDL	BDL	0.65	11.1	5.6	0.45	BDL	0.48	BDL	BDL	BDL	BDL	BDL
4.	Downstream CETP Outlet & Upstream Outlet of STP Jamalpur	BDL	BDL	BDL	0.71	46.5	6.1	2.64	BDL	0.21	BDL	BDL	BDL	BDL	BDL
5.	Downstream of STP Jamalpur Disposal	1.1	0.8	8.35	1.83	207	14	5.8	0.33	0.15	BDL	BDL	0.21	BDL	BDL
6.	Downstream of Chand Cinema Disposal	2.0	1.8	4.18	3.19	235	16.6	12	2.33	0.46	0.13	BDL	0.30	BDL	BDL
7.	Downstream of STP Balloke disposal	11.2	2.4	12.87	5.23	204	14.7	19	2.2	0.79	0.21	BDL	0.63	BDL	BDL
8.	Point Source Buddha Nallah at Walipur	10.6	3.2	6.55	5.41	234	16.8	16	0.96	0.44	0.24	BDL	0.11	BDL	BDL
9.	RTQWMS (Real Time Water Quality Monitoring Station) Budha Nallah at Jainpur	8.4	5.0	10.27	4.04	220	22.8	13	2.31	0.28	0.51	BDL	0.14	BDL	BDL

1. BDL means below method detection limit

J 23-1-24